

## **SUPREME COURT OF INDIA**

**Re: Transfer of Mr Justice Rajnish Bhatnagar, Judge, High Court of Delhi.**

On 10 August 2023, the Collegium proposed transfer of Mr. Justice Rajnish Bhatnagar, Judge, High Court of Delhi, to the Rajasthan High Court, for better administration of justice.

In terms of the Memorandum of Procedure, we have consulted Judges of the Supreme Court who being conversant with the affairs of the High Court of Delhi are in a position to offer views on the proposed transfer. We have also consulted the Chief Justices of the High Court of Delhi and the Rajasthan High Court.

Mr. Justice Rajnish Bhatnagar by a representation dated 16 August 2023 has requested for his retention in Delhi.

We have considered the request made by Mr. Justice Rajnish Bhatnagar in his representation. The Collegium does not find any merit in the request made by him. The Collegium, therefore, resolves to reiterate its

recommendation dated 10 August 2023 to transfer Mr. Justice Rajnish Bhatnagar to the Rajasthan High Court.

( Dhananjaya Y Chandrachud ), CJI

( Sanjay Kishan Kaul ), J

( Sanjiv Khanna ), J

( B R Gavai ), J

( Surya Kant ), J

16 August 2023.

